

LIST OF COMMITTEES CONSTITUTED IN SESSIONS DIVISION, PANCHKULA.

Sr. No.	District Headquarter, Panchkula.	Members of Committee	Period
1. (a)	<p>“Internal Complaints Committee” in terms of Section 4 of the Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013.</p> <p>(FOR DISTRICT HEADQUARTER, PANCHKULA)</p> <p><i>This office order endst no. 5467-82 11.05.2017 and renamed vide Endst. no. 7576-90 dt.05.07.2018</i></p>	<p>1. Ms. Ritu Garg, Principal Judge Family Court, Panchkula.</p> <p>2. Sh. Nitin Raj, Chief Judicial Magistrate, Panchkula.</p> <p>3. Ms. Kanchan Bala, Advocate, District Bar Association, Panchkula.</p> <p>4. Ms. Anita Kamboj, Superintendent Gr.-II</p>	<p>Monthly</p> <p>High Court letter no. 564 spl E.II/L.80 (a) dated 03.07.2018</p>
(b)	<p>“Internal Complaints Committee” in terms of Section 4 of the Sexual Harassment of Women at Work Place (Prevention, Prohibition and Redressal) Act, 2013.</p> <p>(FOR SUB DIVISION, KALKA) PANCHKULA)</p> <p><i>This office order endst no. 11679-682 11.05.2017 and renamed vide Endst. no. 7591-7604 dt.05.07.2018</i></p>	<p>1. Ms. Diksha Das Ranga, ACJ(SD), Kalka.</p> <p>2. Ms. Rekha Chaudhary, CJ(JD), Kalka.</p> <p>3. Ms. Kaushlya Sharma, Advocate.</p> <p>4. Ms. Seema Sharma, Advocate</p>	<p>Monthly High Court letter no. 564 spl E.II/L.80 (a) dated 03.07.2018</p>
2.	<p>Committee for Weeding, Scanning and Digitization</p> <p>Vide this office order endst No. 13746-748 dated 19.12.2017</p>	<p>1. Sh. Narender Sura, Adj-cum-Nodal Officer, Computerization.</p> <p>2. The CJ(SD), Panchkula.</p> <p>3. Spl. Judicial Magistrate,(CBI), Haryana at Panchkula.</p>	<p>Monthly Hon'ble High Letter No. 2286/spl.CB.2 dated 10.10.2016</p>
3.	<p>Vigilance Committee (Regarding discussion of infrastructure problem in Judicial Complex or complaint against officer and officials)</p>	<p>1. The CJM & ACJM, Panchkula.</p> <p>2. The President/ Secretary, Bar Association, Panchkula & Kalka.</p>	<p>Monthly</p>
4.	<p>District Level Monitoring Committee (to monitor the construction work of the Judicial Courts complex and residential houses)</p> <p>Vide order bearing No. 13873-79 dated 21.12.2017</p>	<p>1. The ADJ-1, Panchkula.</p> <p>2. The CJ(SD), Panchkula.</p>	<p>Monthly Hon'ble High Court Letter No. 1731/spl. Genl.III.Z.2 (a) dated 03.11.2014 ---</p>
5.	<p>District Level Monitoring Committee (to monitor the maintenance of the Judicial Courts complex and residential houses)</p>	<p>1. The Executive Engineer, PWD, B & R (Civil), Panchkula.</p> <p>2. The Executive Engineer, PWD, B & R (Public Health) Panchkula.</p> <p>3. The Executive Engineer, PWD, B & R (Horticulture), Panchkula.</p> <p>4. The Executive Engineer, PWD, B & R (Electrical), Ambala Cantt.</p> <p>5. The Executive Engineer, PWD, B & R (Electrical), Panchkula.</p>	<p>Monthly</p>
6.	<p>District Level Monitoring Committee (for expediting investigations and trial of Criminal cases)</p>	<p>1. The Deputy Commissioner, Panchkula.</p> <p>2. The Deputy Commissioner of Police, Panchkula.</p> <p>3. The Chief Judicial Magistrate, Panchkula.</p> <p>4. The District Attorney, Panchkula.</p> <p>5. The Superintendent Jail, Ambala.</p>	<p>Monthly</p>

		6. The District Probation Officer, Panchkula.	
7.	Under-trial Review Committee (to review the cases of under-trial prisoners)	1. The Deputy Commissioner, Panchkula. 2. The Deputy Commissioner of Police, Panchkula. 3. The Superintendent Jail, Ambala. 4. The Secretary, DLSA, Panchkula	Monthly
8.	Committee for Security of Court Complex Vide order bearing No. 6156/59 dated 05.09.2016	1. The Special Judge, (CBI), Haryana at Panchkula. 2. Special Judicial Magistrate,(CBI), Haryana at Panchkula.	Monthly Letter No. 6156-59 dated 05.09.2016.
9.	Purchase Committee Vide order bearing No. 77-79 dated 03.01.2018	1. Additional District & Sessions Judge-1, Panchkula. 2. Civil Judge (Senior Division), Panchkula. 3. The Senior most CJ(JD), Pkl	Hon'ble High Court Letter No. 10174 dated 27.03.2009-
10.	District Computer Committee Vide order bearing endst No. 9626-40 dated 21.08.2018	1. Sh. Narender Sura, Adj-cum-Nodal Officer, Computerization. 2. The CJM, Pkl. 3. The ACJ(SD), Kalka. 4. Ms. Monika Jangra, CJ(JD), Panchkula	Monthly Hon'ble High Court Letter No. 2008/spl./C.B.2 dated 15.12.2012
11.	Court Management System Committee	1. The Nodal Officer, Computerization. 2. The Addl. Deputy Commissioner, Panchkula. 3. The District Attorney, Panchkula. 4. The Principal, Govt. PG College, Panchkula. 5. The District Child Protection Officer.	--- Hon'ble High Court Letter no. 26749 SCMSC dated 24.09.2016
12.	Juvenile Justice Board Committee for effective implementation of Juvenile Justice Act (Care and protection of children)	1. The Deputy Commissioner, Panchkula. 2. The Commissioner of Police, Panchkula. 3. The Chairperson, Child Welfare Committee. 4. The District Child Protection Officer, Panchkula.	Monthly 100 Spl JJC
13.	Core Committee for Cleanliness of Court Complex	1. Sh. Rohit Watts, CJM, Panchkula. 2. Sh. Saurabh Gupta, JMIC, Panchkula. 3. Sh. Viren Kadyan, JMIC, Panchkula.	Monthly letter no. 4986-99 dated 04.05.2016
14.	Committee for better functioning of Process Serving Agency	1. The CJ(SD), Panchkula. 2. The CJM, Panchkula. 3. Sh. B.S. Negi, Advocate 4. The Civil Nazir in the office of the CJ(SD), Panchkula. 5. The Naib Nazir (Tamili) in the office of the CJ(SD), Panchkula.	Quarterly/ monthly letter no. 6479-80 dated 01.06.2017
15.	District Legal Services Authority, Panchkula	1. The Deputy Commissioner, Panchkula. 2. The Deputy Commissioner of Police, Panchkula. 3. The Addl. Deputy Commissioner, Panchkula. 4. The District Attorney, Panchkula. 5. The District Public Information Officer, Panchkula. 6. The Secretary, District Legal Services Authority, Panchkula.	Quarterly
16.	Property Statement	1. Special Judge (CBI), Hry, Pkl	Yearly

	Scrutiny Committe Vide this office endst No. 8417-19 dated 23.07.2018	2. Civil Judge (Sr.Divn), Panchkula 3. Special Judicial Magistrate, Hry, at Pkl	Hon'ble High Court Letter No. 738/spl.E.II/VII. B.3 (Hy) dated 21.07.2018
17.	Committee to oversee the issues being faced in the implementation of the instructions of the Hon'ble High Court regarding consignment of record.	1. Sh. Jagdeep Singh, Special Judge, CBI, Haryana at Panchkula. 2. Sh. Kapil Rathi, Special Magistrate, CBI, Haryana at Panchkula.	Monthly 97 Spl.EII dated 14.02.2017
18.	Appointment of Court Auctioneer Vide Order bearing No. 7387-99 dated 25.09.2014	Sh. Shashi Kant Galhotra, Advocate District Bar Association, PKL appointed as Court Auctioneer for PKL Sessions Divn. to conduct sales in execution in decrees for the period of 05 years.	Hon'ble High Court Letter No. 800 Spl.A.XI.C.4 dated 10.09.2014
19.	The Court Management System Committee (SCMSC) Vide order bearing Endst. No. 7739-44 dated 21.10.2016	1. The District & Sessions Judge, Chairman 1. The Nodal Officer, Computerization. 2. The Addl. Deputy Commissioner, Panchkula. 3. The District Attorney, Panchkula. 4. The Principal, Govt. PG College, Panchkula. 5. Sh. Sanjay Bharti, Advocate, District Bar Association Panchkula	--- Hon'ble High Court Letter 26749 SCMSC dt.24.09.2016